NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **30.08.2018**

NAME OF THE PARTIES: Megamet Steels Pvt. Ltd.

v/s.

SP Infrazone Pvt. Ltd.

SECTION 8 & 9 OF INSOLVENCY AND BANKRUPTCY CODE 2016

Order

17. C.P.(IB)-1777 (MB)/2017

Counsel for both sides present. Both the Counsels submit that they have entered into the consent terms and at the request of Counsel for the Petitioner, the Petition is dismissed as not pressed.

SD/-

V. NALLASENAPATHY
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)

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